

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21818/2015

(Arising out of impugned final judgment and order dated 14/07/2015 in SCA No. 11213/2015 passed by the High Court of Gujarat at Ahmedabad)

KANPURA (C) DUDH UTPADAK SAHAKARI
MANDI LTD & ANOTHER

Petitioner(s)

VERSUS

THE COLLECTOR AND ORS.

Respondent(s)

Date : 28/04/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEERFor Petitioner(s) Mr. Nidhesh Gupta, Sr. Adv.
Mr. Yatinder Chaudhary, Adv.
Mr. Vijay Sharma, Adv.
Mr. Raj Singh Rana, Adv.For Respondent(s) Mr. Raju Ramchandaran, Sr. Adv.
Mr. B.S. Patel, Adv.
Mr. Abhijeet Sinha, Adv.
Mr. Tanveer A. Khan, Adv.
Mr. Prateek, Adv.UPON hearing the counsel the Court made the following
O R D E R

List the matter on 14.09.2017.

(SWETA DHYANI)
SR.P.A(RAJINDER KAUR)
COURT MASTER